

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

Jaipur Bench, Jaipur

ORDER SHEET

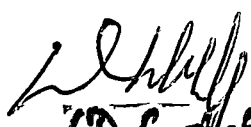
Application No.....of 199 .

Applicant(s).....

Respondent(s).....

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
17/8/94 the applicant vide no 1731 dated 22-8-94 21/8/94	None present for the applicant The OA is dismissed in default for non-prosecution on the part of the applicant.  (O. P. Sharma) Administrative Member  (D. L. Mehta) Vice-Chairman